

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/119/2023 in Company Petition/20/2023
NAME OF THE COMPANY	M/S. Hotel Parklane Pvt Ltd and others
NAME OF THE PETITIONER(S)	Mrs. Kanchana Gattu & others
NAME OF THE RESPONDENT(S)	M/S. Hotel Parklane Pvt Ltd and others
UNDER SECTION	241

**ORDER**

**IA(CA)/119/2023**

**Present:** Ld. PCS Mr. Ravi Raghavan Kotla for the Applicant.

Ld. PCS Ms. Devangi for R2 and R4.

Ld. Counsel for the Respondent No. R3.

Ld. Counsel for the Respondent No. R6.

Ld. Counsel for the R2 filed adoption memo on behalf of the R4. None appeared for R1 and R5. Pleadings stand completed. For hearing, **matter is adjourned to 11.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**